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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A.No.2407/99

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)  
Hon'ble Shri Govindan S. Tampi, Member(A)

New Delhi, this the 12th day of October, 2000

Shri Gajraj Sharma  
s/o Shri Roop Ram  
working as Extra Departmental Branch Postmaster  
Fazilpur (Sonipat).  
r/o Village & P.O. Fazilpur  
Address for service of notices  
c/o Shri Sant Lal, Advocate  
C-21(B), New Multan Nagar  
Delhi - 110 056. .... Applicant

(By Shri Sant Lal, Advocate)

vs.

1. The Union of India through  
The Secretary  
Ministry of Communication  
Dept. of Posts  
Dak Bhawan  
New Delhi - 110 001.
  2. The Chief Postmaster General  
Haryana Circle  
Ambala Cantt-133 001.
  3. The Superintendent of Post Offices  
Sonipat Division  
Sonipat - 131 001.
  4. Shri Raj Kumar  
Ex-EDDA Bohla  
EDBO, at present Postman  
c/o Supdtt. Post Offices  
Sonipat - 131 001. ✓  
... Respondents

(By Shri K.R. Sache Deva, Advocate); Ajay Gupta, Advocate)

ORDER (Oral)

By Justice V. Rajagopala Reddy:

Learned counsel for the applicant, Shri Sant Lal, ~~summoned by~~ seeks permission to withdraw the OA. The OA is accordingly withdrawn. No costs.

(GOVINDAN S. TAMPI)  
MEMBER(A)

*Chandraprasad*  
(V.RAJAGOPALA REDDY)  
VICE CHAIRMAN (I)

/RAO/